

(a) whether Employees State Insurance Corporation Canteen Employees' Association, Calcutta has approached Government for recognition of their union under para 8.3 of the Brochure of the DPAR M/O, Home Affairs, New Delhi dated 18 April, 1981;

(b) if so, date from which such recognition is proposed to be given; and

(c) if not, reasons for non-recognition?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) to (c). The information is being collected and will be placed on the table of the Sabha shortly.

Poor Conditions of Defence Cooks

5230. SHRI S. MURUGAIN:
SHRI THAZHAI M.
KARUNANITHI:
SHRI K.B.S. MANI:
DR. V. KULANDAIVELU:

Will the Minister of DEFENCE be pleased to state:

(a) whether service conditions of the cooks employed in Defence such as pay, promotions are poor;

(b) if so, remedial action taken thereof;

(c) since the cooks employed are holding Diploma in cooking whether they will be categorised as Technical Staff; and

(d) whether owing to the service conditions causing a number of premature deaths, Government will consider for full pension on retirement after service of 20 years?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) Does not arise.

(c) No, Sir as Diploma in cooking is not essential for employment of cooks.

(d) No premature deaths in case of cooks have been reported. Notwithstanding this, combatant sepoy cooks are granted full pension if they retire after 20 years' service.

Recruitment for Coastal Guards

5231. SHRI OSCAR FERNANDES: Will the Minister of DEFENCE be pleased to state:

(a) whether recently recruitments have taken place for the coastal guards; and

(b) if so, the percentage of people from the coastal States recruited for the same?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Direct recruitment has been introduced in the Coast Guard since January 1980.

(b) 57 per cent of the candidates recruited so far are from the Coastal States.

पंजाब में एक ही व्यापार गृह का औद्योगिक लाइसेंसों पर एकाधिकार

5232. श्री धर्म दास शास्त्री : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पंजाब में केवल एक ही व्यापार गृह के करोड़ों रूपयों के औद्योगिक लाइसेंस/अनिवार्यता प्रमाणपत्र मिले हुए हैं ;

(ख) क्या यह सच है कि उस गृह के बहुत से उद्योगों को केवल कागजों में दिखाया हुआ है ;

(ग) क्या पंजाब और दिल्ली के समाचार पत्रों ने बहुत सी रिपोर्टें प्रकाशित की हैं जिनमें इस घोटाले का समाचार दिया है ; और